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OA 861/93

19.4.2000 Hon. Mr. Justice Neelam Sayee Reddy, VC
 Hon. Mr. S. Biswas, A.M.

On representation from the
 respondents Counsel the case
 adjourned to 10.8.2000 for
 hearing.

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 A.M.

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 VC

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10-8-2000

Hon. Mr. SKS Nagvi J.M.
 Hon. Mr. M.P. Singh A.M.

No one for the applicant
 Mr. Sachin Srivastava counsel
 for the respondents. Dismissed for
 want of representation on
 behalf of the applicant.

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W
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 J.M.

O/R

File is complete.

Submitted

9/8/00

S.O.P

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 9/8

DR(S) 9/8